

ANNEXURE-4

Name of the corporate debtor: M/s. Independent TV Limited;
Date of commencement of liquidation: 17.03.2023;
List of stakeholders as on: 02.07.2025
List of Operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Amount of Claim Disbursed	Amount of Claim Balance	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the preceding months commencing date	Nature of claim	% share in total amount of claim admitted						
1	VENKATA S GARAPATI	Siddhesh Shankaranar Pradeep	-	-	181800	181800	181800	Employee	0.65	-	0	-	87918.00	93,882.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Form D and declaration is not signed. Employee resigned w.e.f 18.07.2019. Full Salary taken for April to June 2019 & Part of July 2019, calculation of salary is based on Pay slip May 2019 received from employee. No appointment letter. No claim received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Form D and declaration is not signed. Leave without pay (LWP) was issued to employee w.e.f 15.07.2019. Full Salary admitted for May & June 2019 & Part of July 2019, calculation of salary is based on CTC breakup received from employee.
2	VENKATA S GARAPATI	Abhishek Arora	-	11.04.2023	823002	530353	823002	Employee	1.9	-	-	-	216,479.00	373,871.00	Full Salary admitted for May & June 2019 & Part of July 2019, calculation of salary is based on CTC breakup received from employee.
3	VENKATA S GARAPATI	Anil Mishra	-	16.04.2023	2858814	1215000	2858814	Employee	4.34	-	1643814	-	587,573.00	627,436.00	Claim Admitted, 1708 Rs. 9,25,964/- claim has been rejected as the same will be considered with Govt. Tax Liability by JP.
4	VENKATA S GARAPATI	Mukesh Kumar Hanumanth	-	-	384639	179371	384639	Employee	0.64	-	-	-	86,744.00	92,627.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Leave without pay (LWP) was issued to employee w.e.f 21.06.2019. Full Salary admitted for April & May & Part of June 2019, calculation of salary is based on CTC breakup received from employee. Travel claim admitted for Rs. 21,872 as same is entered in Books of accounts, rest rejected as no supporting found.
5	VENKATA S GARAPATI	Vijay Gang	-	21.04.2023	555240	287895	555240	Employee	1.03	-	207345	-	139,326.00	148,669.00	No claim or mail received during liquidation process, request to considered the same as CIR.
6	VENKATA S GARAPATI	Mehesh Jain	-	-	383750	189888	383750	Employee	0.68	-	-	-	91,830.00	96,638.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Leave without pay (LWP) was issued to employee w.e.f 21.06.2019. Full Salary admitted for April & May & Part of June 2019, calculation of salary is based on CTC breakup received from employee. Travel claim admitted of Rs. 21,136/- as same is entered in Books of accounts, rest rejected as no supporting found.
7	VENKATA S GARAPATI	Kavita Verma	-	27.03.2023	400716	35821	400716	Employee	0.14	-	-	-	17,323.00	18,498.00	No claim received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Employee resigned and relieved by CD w.e.f 22.02.2019. 109 - Rs. 3,20,485/- claim has been rejected as the same will be considered with Govt. Tax liability by JP. 35,282/- was claimed by employee as is admitted, as the same is documented by salary slip attached.
8	VENKATA S GARAPATI	Vishal Janda	-	16.04.2023	1161328	889815	1161328	Employee	3.18	-	271513	-	420,415.00	459,500.00	Claim admitted and interest portion is rejected being no proof of evidence supporting thereof.
9	VENKATA S GARAPATI	Anuj Singh	-	-	92414	87184	92414	Employee	0.33	-	-	-	42,162.00	45,102.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Employee resigned w.e.f 02.01.2019 F & T copy attached, Mail from HR of CD attached confirming the amount. Interest is charged @6% by CD.
10	VENKATA S GARAPATI	Shweta Kumar	-	11.04.2023	233500	125000	233500	Employee	0.44	-	109500	-	99,966.00	64,034.00	No claim received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Since LWP was issued on 15th July 2020, hence salary is being considered till 15th July 2020. Notice pay is rejected, rest amount admitted.
11	VENKATA S GARAPATI	Yograj Chaudhary	-	16.04.2023	546169	288658	546169	Employee	1.03	-	-	-	139,595.00	149,063.00	No claim received during liquidation process, only mail received to request for consider the same as filed during CIR Process. Leave without pay (LWP) was issued to employee w.e.f 15.07.2019. Full Salary admitted for May & June 2019, Part for July 2019 (LWP), calculation of salary is based on CTC breakup received from employee.
12	VENKATA S GARAPATI	Ashley Pradevyn	-	05.04.2023	344230	305155	344230	Employee	1.09	-	35365	-	147,273.00	157,542.00	Travel claim is admitted upto 36,575/- as entered in Books. April 15, 625 (Claim form), Full admitted May, June, July & August @2,500. Calculation of salary is based on CTC breakup received from employee. Travel claim admitted 39,530, being amount entered in Books of accounts, balance rejected.
13	VENKATA S GARAPATI	Anoop Mishra	-	-	309548	164355	309548	Employee	0.58	-	-	-	79,422.00	84,883.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. April Rs. 15,883/- May Rs. 9,883/- June 6,708/- 121 days in June LWP was given in 21.06.2019. Amount received in Bank statement Rs. 1,14,700 in May 2019. Calculation of salary is based on Salary slip given upto March 2019. No proof of Travel Expense hence rejected.
14	VENKATA S GARAPATI	Anurell Jain	-	-	250731	129897	250731	Employee	0.46	-	120844	-	62,818.00	67,079.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process. Salary slip not provided, calculation sheet not given. Termination letter/Registration letter not given to determine period of employment.



15	VENKATA S GARAPATI	Appt Mathur	-	416610	356193	416610	Employee	1.27	-	-	60417	-	172351.00	183,938.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
16	VENKATA S GARAPATI	Biren Bihari Bhanja	-	545539	250002	545539	Employee	0.90	-	-	295537	-	120,901.00	129,101.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
17	VENKATA S GARAPATI	Deepak Vardana	-	1852485	1027485	1852485	Employee	3.67	-	-	825000	-	496,892.00	530,593.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
18	VENKATA S GARAPATI	Huseen Ghose	-	218419	195620	218419	Employee	0.70	-	-	22799	-	94,602.00	101,018.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
19	VENKATA S GARAPATI	Angulim Aniter	-	54000	50666	54000	Employee	0.18	-	-	0	-	24,302.00	26,164.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
20	VENKATA S GARAPATI	Lavu Appa Anurkar	-	266675	266675	266675	Employee	0.95	-	-	0	-	128,964.00	137,711.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
21	VENKATA S GARAPATI	Shoudha Paul	-	400000	241199	400000	Employee	0.87	-	-	156801	-	117,641.00	123,588.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
22	VENKATA S GARAPATI	Shrikant G Sawant	-	80000	15504	80000	Employee	0.05	-	-	64406	-	7,498.00	8,006.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
23	VENKATA S GARAPATI	SALE, SRIVASTAVA	-	3058603	3058603	3058603	Employee	10.93	-	-	0	-	1,479,140.00	1,579,463.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
24	VENKATA S GARAPATI	SUDHANYA MURKHEE	-	1307735	1307735	1307735	Employee	4.67	-	-	42055	-	63,421.00	67,314.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
25	VENKATA S GARAPATI	ANAY KUMAR RAITHOR	-	1558359	1133733	1558359	Employee	4.06	-	-	42055	-	540,240.00	586,493.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
26	VENKATA S GARAPATI	ANURAG SHARMA	-	400000	400000	400000	Employee	1.43	-	-	0	-	193,440.00	206,560.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
27	VENKATA S GARAPATI	NAVEEN VISHWAKARMA	-	190000	149112	190000	Employee	0.54	-	-	40488	-	72,304.00	77,208.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
28	VENKATA S GARAPATI	NEHA DAMANIA	-	1592823	1592823	1592823	Employee	5.69	-	-	0	-	770,280.00	822,514.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
29	VENKATA S GARAPATI	VIVEK GARG	-	517924	517924	517924	Employee	1.85	-	-	0	-	250,420.00	267,404.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
30	VENKATA S GARAPATI	SINITA VITTHAL SALVE	-	38295	38295	38295	Employee	0.14	-	-	0	-	18,515.00	19,787.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
31	VENKATA S GARAPATI	MURKESH SUDANA	-	532803	532803	532803	Employee	1.90	-	-	0	-	257,664.00	275,139.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
32	VENKATA S GARAPATI	RITESH NAGESHRA PATIL	-	54060	54060	54060	Employee	0.19	-	-	0	-	26,143.00	27,917.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
33	VENKATA S GARAPATI	ROSE LINDA SHARMA	-	307045	307045	307045	Employee	1.10	-	-	0	-	148,487.00	158,558.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
34	VENKATA S GARAPATI	RAHUL JAIN	-	347203	347203	347203	Employee	1.15	-	-	26562	-	155,207.00	165,734.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
35	VENKATA S GARAPATI	ANIL SHERITY	-	258152	252099	258152	Employee	0.83	-	-	5453	-	112,531.00	120,166.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
36	VENKATA S GARAPATI	GOVIND KUDGAR	-	200900	198236	200900	Employee	0.57	-	-	41764	-	76,233.00	81,713.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.
37	VENKATA S GARAPATI	VENKAT S GARAPATI	-	160000	158083	160000	Employee	0.57	-	-	1917	-	76,449.00	81,634.00	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR process.



38	VENKATA S GARAPATI	MANISH RAWAT	-	25.03.2023	389585	252084.5	389585	Employee	0.90	-	-	-	137500.5	-	121,508.00	130,176.50	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.
39	VENKATA S GARAPATI	INDEEPAL SODHI	-	-	125000	125000	125000	Employee	0.45	-	-	-	0	-	60,450.00	64,550.00	No claim or mail received during Liquidation Process, therefore, we consider claim as filed during CIR Process.
40	VENKATA S GARAPATI	JAYESH KUMAR	-	-	520831	229165.5	520831	Employee	0.82	-	-	-	201665.5	-	110,824.00	118,341.50	The employee was joined on 18.02.2019, Leave without Pay(LWP) scheme was mentioned on Termination letter. We found several LWP given to employee w.e.f 15.07.2019, but the same is not provided by Jayesh Kumar(Nay) be asked for). Full salary admitted from MAY 8, June 2019, Rs.20833/- admitted for m/o April 2019 as claimed by Employee. Part of salary for July 2019 admitted as per LWP Claim Admitted
41	VENKATA S GARAPATI	KISHOR KUMAR	-	11.04.2023	398793	398793	398793	Employee	1.43	-	-	-	0	-	192,856.00	205,937.00	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.
42	VENKATA S GARAPATI	MOHID JAVED KHAN	-	-	91863	91863	91863	Employee	0.33	-	-	-	0	-	44,425.00	47,438.00	No claim or mail received during Liquidation Process, therefore, we consider claim as filed during CIR Process.
43	VENKATA S GARAPATI	NITYANANDA M.P	-	30.03.2023	682707	662140	682707	Employee	2.37	-	-	-	20567	-	320211.00	341,920.00	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.
44	VENKATA S GARAPATI	PAWKAJI KUMAR UPADYAY	-	-	175000	145415	175000	Employee	0.52	-	-	-	20585	-	70,133.00	75,092.00	No claim or mail received during Liquidation Process, therefore, we consider claim as filed during CIR Process.
45	VENKATA S GARAPATI	PREMKUMAR PRASAD	-	22.03.2023	2501994	110226	2501994	Employee	0.39	-	-	-	2391768	-	53,305.00	56,921.00	Claim admitted and interest portion is rejected being no conclusive proof of evidence.
46	VENKATA S GARAPATI	RAJEEV M.G	-	26.03.2023	281100	97777.6	281100	Employee	0.35	-	-	-	18332.4	-	47,285.00	50,493.60	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.
47	VENKATA S GARAPATI	RAVINIDRA SINGH	-	-	782385	439506	782385	Employee	1.57	-	-	-	342879	-	212,543.00	236,961.00	No claim or mail received during Liquidation Process, therefore, we consider claim as filed during CIR Process.
48	VENKATA S GARAPATI	RITISH D UPADHYAY	-	05.04.2023	177644	177644	177644	Employee	0.64	-	-	-	0	-	82,909.00	91,735.00	As per Bank statement Salary for April 2019 received 50%, and on 15.07.2019 Temporary suspension started(LWP) so, April 50%, May, June full, July 50%, salary considered. Travel claim of Rs 94785 (as per tally 62506) accepted, Balance rejected
49	VENKATA S GARAPATI	RUPESH	-	-	428125	178125	428125	Employee	0.64	-	-	-	250000	-	86,141.00	91,984.00	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.
50	VENKATA S GARAPATI	SHEETAL PATIL	-	-	2153478	1129189	2153478	Employee	4.04	-	-	-	1024289	-	346,076.00	383,113.00	The employee is Content Allignment Manager. Claim salary up to Feb 2020, Salary Slips not submitted during CIR Process.
51	VENKATA S GARAPATI	SIBIRISH PRIJI	-	24.03.2023	1145837	1145837	1145837	Employee	4.10	-	-	-	0	-	354,127.00	391,710.00	No claim or mail received during Liquidation Process, therefore, we consider claim as filed during CIR Process.
52	VENKATA S GARAPATI	VENKATA S GARAPATI	-	-	2400353	2159259	2503533	Employee	7.72	-	-	-	344294	-	1,044,218.00	1,115,041.00	Documents Required: Appointment letter (for calculation of gratuity), Regret/Resignation/Ret letter required. P/L of Rs 1023286/-
53	VENKATA S GARAPATI	VIKAS SAHNI	-	-	3155800	1383130	3155800	Employee	4.95	-	-	-	1772470	-	668,976.00	714,453.00	No claim or mail received during Liquidation Process, therefore, we consider claim as filed during CIR Process.
54	VENKATA S GARAPATI	SAMPATH MALADEVAN	-	24.03.2023	252000	52000	252000	Employee	0.19	-	-	-	200000	-	25,147.00	26,853.00	As per bank statement Salary cleared up to March 2019, Salary due from April 2019 to Feb 2020 considered. Payment received after April 2019 is (100000-158333+100000-358333/-). Proof for Travel Documents required: Transfer of Employment, Salary Slips for April/May.
55	VENKATA S GARAPATI	DILAKSHINI MALINDEZER	-	26.03.2023	376997	376997	376997	Employee	1.35	-	-	-	0	-	182,316.00	194,681.00	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.
56	VENKATA S GARAPATI	P VIREKANT MALLI	-	24.03.2023	177600	156366	177600	Employee	0.56	-	-	-	21234	-	75,419.00	80,747.00	CLAIM ADMITTED No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.
57	VENKATA S GARAPATI	PRASANITA MALAPATRA	-	-	511988	40753	511988	Employee	0.15	-	-	-	471235	-	19,706.00	21,645.00	No claim or mail received during Liquidation Process, therefore, we consider claim as filed during CIR Process.
58	VENKATA S GARAPATI	AHISHIEKH JANI	-	23.03.2023	1009734.9	910554.9	1009734.9	Employee	3.26	-	-	-	99180	-	40,144.00	47,210.00	Claim Form D is not signed and incomplete, Appointment is partial, Service Transfer letter required: Salary slip read, Bank Statement required, Termination letter/Regulation letter/Ret required
59	VENKATA S GARAPATI	ANITI KUMAR	-	26.03.2023	110000	109036	110000	Employee	0.39	-	-	-	964	-	32,730.00	36,306.00	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.
60	VENKATA S GARAPATI	ANUP KUMAR	-	07.04.2023	210000	54000	210000	Employee	0.19	-	-	-	162000	-	26,114.00	27,866.00	No claim received during Liquidation Process, only mail received to request for consider the same as filed during CIR Process.

Sl. No.	Name of the Employee	Designation	Period of Service	Basic Salary	Dearness Allowance	Gratuity	Provident Fund	Medical Allowance	Other Benefits	Total	Remarks
61	VENKATA S. GADKARI	SIDHARATHA BHATTU	-	1117444	339965	1117444	1.22	-	777479	-	No claim or mail received during liquidation process, therefore, we consider claim as filed during CIR Process
62	VENKATA S. GADKARI	SIDHARATHA BHATTU	15.04.2023	520831	229165.5	520831	0.82	-	164487.00	173559.00	Complete calculation Sheet not provided, As per the salary Slip from April to Aug salary considered, Rs 60000/- received on Oct-2019 from "Employee claiming salary up to Feb-20 but no proof of working provided for the period Sep-Feb"
									291665.5	110324.00	Claim admitted and Rs 2,91,665.50 rejected being no proof of evidence
									14087576.9	135297789.00	
									100.00	1448231.00	

Anup Kumar
Liquidator of M/s Independent TV Ltd.
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